

[Shri Z. R. Ansari]

Papers (Hindi and English versions) under sub-section (1) of section 6197. of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Indian Road Construction Corporation Limited, New Delhi, for the Year 1983-84.
 - (ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the Year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT—539/85].
3. A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, for the year 1983-84 and the Audit Report thereon, under subsection (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT—540/85].
 4. A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust for the year 1983-84. [Placed in Library. See No. LT—541/85].
 6. A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Panambur, for the Year 1983-84. [Placed in Library. See No. LT—542/85].

Review on and Annual Report of Hindustan Latex Ltd, for 1983-84 and a statement redelay in laying the papers

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGEDRA MAKWANA) : I beg to lay on the Table :

1. A copy each of the following papers (Hindi and English ver-

sions) under subsection (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Hindustan Latex Limited, for the Year 1983-84.
 - (ii) Annual Report of the Hindustan Latex Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
2. A statement (Hindi and English versions) showing the papers mentioned at (1) above. [Placed in Library. See No. LT—543/85].

2.12 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclosed a copy of the Bhopal Gas Leak Disaster (Processing of Claims) Bill, 1985, which has been passed by the Rajya Sabha at its sitting held on the 18th March, 1985."

BHOPAL GAS LEAK DISASTER
(PROCESSING OF CLAIMS) BILL

As Passed By Rajya Sabha

[English]

SECRETARY-GENERAL : Sir, I lay on the Table of the House the Bhopal Gas Leak Disaster (Processing of Claims)